

ITEM NO.4

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6587/2024

ABHAY KUMAR SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

IA No. 154768/2024 - INTERVENTION/IMPLEADMENT

Date : 08-08-2025 This matter was called on for hearing today.

For Appellant(s) : Mr. Kartikeya Bhargava, AOR

For Respondent(s) : Ms. Sakshi Kakkar, AOR
Mr Mrigank Mishra, Adv.

Mr. Abhishek Kumar Singh, AOR
Ms. Shalini Chandra, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 154768/2024 i.e., Application for Impleadment
filed by M/s. Mukesh Kumar Singh & Co. is allowed to be
withdrawn in terms of letter dated 29.07.2025.

It has been submitted by the ld. Advocate-on-record,
Ms Geetanjali Mohan that there is a change of counsel for
respondent no.6. Fresh vakalatnama be filed within one week.

SUJATA SINGH
Registrar

HJ